

horizon of the Common Minimum Programme (CMP). Housing being a State subject, the recommendations have also been forwarded to the State Governments for necessary follow-up action at their end, in formulating State action plans.

[Translation]

Encounters

636. SHRI VIJAY GOEL: Will the PRIME MINISTER be pleased to state:

(a) the number of encounters which took place after formation of the new Government in Jammu & Kashmir;

(b) the number of jawans/extremists/innocent people killed in these encounters; and

(c) the incidents in which Pakistan's intelligence agency has been found involved?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) According to available information there had been around 228 incidents of cross firing/encounters during the period from 16th October, 1996 to 15th February, 1997 in Jammu and Kashmir. 64 Security Force Personnel, 259 militants and 383 civilians were killed in incidents of terrorist related violence, encounters, during this period.

(c) The ISI has been consistently involved in fuelling, aiding and abetting terrorist activities in Jammu and Kashmir; it is not practically feasible to identify any specific incidents in this context.

[English]

Poverty Alleviation

637. DR. PRABIN CHANDRA SARMA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any Steering Group has been constituted to look into the poverty alleviation and area development programmes in the rural areas;

(b) if so, the details thereof;

(c) whether the linkage of Integrated Rural Development Programme (IRDP) with Training of Rural Youths for Self Employment (TRYSEM) and Development of Women and Children in Rural Areas (DWCRA) is found not to be satisfactory; and

(d) if so, the reason thereof and the corrective measures contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) and (b) A Steering Group for the

Ninth Plan was constituted by the Planning Commission to look into the poverty alleviation and area development programmes in rural areas. The Constitution of this Committee and its terms of reference is enclosed as Statement. The last meeting of the Steering Group chaired by Member, Rural Development took place on 19th November, 1996.

(c) and (d) One of the shortcomings of IRDP as revealed by the Fourth Round of the Concurrent Evaluation Survey (1992-93) is the poor linkage of IRDP with its allied schemes of TRYSEM and DWCRA. The Quick Evaluation of TRYSEM (June-August 1993) showed that of the total number of beneficiaries who got training under TRYSEM, roughly 54 per cent did not apply for loan under IRDP and of the remaining youth, about 50 per cent were given assistance under IRDP. The Concurrent Evaluation of IRDP indicated that only 56 per cent of the TRYSEM trained beneficiaries who were assisted under IRDP received assistance for the activity for which they were trained. A little more than 2 per cent of family members of IRDP beneficiaries were assisted under DWCRA.

The reason for a modest number of TRYSEM beneficiaries applying for loans under IRDP could be that some of the TRYSEM beneficiaries for service in the organised sector or wage employment or have problems in approaching the banks for loans. In order to forge closer links between IRDP and TRYSEM, it has been emphasised that during the training period itself, the loan application forms of trainees be sent to the banks. Low coverage of IRDP beneficiaries under DWCRA could be related to the difficulties in mobilising women for group activities. The Ministry has emphasised thrift and credit activities as the rallying point for group activities. This should facilitate a closer link between IRDP and DWCRA.

Statement

No. M-12018/295-RD

Government of India

Planning Commission

Yojana Bhawan, Sansad Marg,

New Delhi, 24th Jan., 1996.

ORDER

Subject:- Constitution of Steering Group on Poverty Alleviation and Area Development in Rural India for the Ninth Five Year Plan.

In pursuance of the decision taken by the Planning Commission vide circular No. 11016/12/95-PC dated 30-9-1995, it is proposed to set up a Steering Committee on Poverty Alleviation and Area Development in Rural India for the Ninth Five Year Plan.

II. The composition of the Steering Group will be as follows:

- | | |
|------------------------------|----------|
| 1. Dr. Jayant Patil, | Chairman |
| Member, Planning Commission, | |
| New Delhi. | |

- | | | | | | |
|-----|--|--------|-----|---|--------|
| 2. | Dr. R.K. Nayak,
Secretary,
Department of Rural Areas
& Poverty Alleviation,
Krishi Bhawan,
New Delhi. | Member | 12. | Prof. Abhijit Sen,
Centre for Economic Studies
and Planning,
JNU, New Delhi-110067. | Member |
| 3. | Shri Vinay Shankar,
Secretary,
Department of Rural Development,
Nirman Bhavan,
New Delhi. | Member | 13. | Shri Natwar Thakkar,
Secretary,
Nagaland Gandhi Ashram,
P.O. Chuchugumlang,
District Mokakchung,
Nagaland. | Member |
| 4. | Shri A.V. Gokak,
Secretary,
Department of Programme
Implementation,
Sardar Patel Bhavan,
New Delhi. | Member | 14. | Shri G.N. Reddi,
Chairman,
South Asia Rural Reconstruction
Association,
506, 9th Min. 3rd Cross,
HAL 2nd Stage, Indiranagar,
Bangalore-560 008. | Member |
| 5. | Shri Ashok Jaitly,
Additional Secretary,
Department of Wasteland Development,
Nirman Bhawan, New Delhi. | Member | 15. | Shri Deep Joshi,
Professional Assistance for
Development Action, Shopping Centre,
New Delhi-110 049. | Member |
| 6. | Shri N.C. Saxena,
Director,
Lal Bahadur Shastri National
Academy of Administration, Mussorie. | Member | 16. | Dr. Rukmani Rao,
Deccan Development Society,
411 Vijaya Tower, Nagarjuna Nagar,
Amardeep,
Hyderabad-500 873. | Member |
| 7. | Shri T. Muni Venkatappa,
Director General,
National Institute of Rural Development,
Rajindra Nagar,
Hyderabad. | Member | 17. | Shri S. Meenakashisundaram,
Principal Secretary (Rural Development),
Government of Karnataka,
Bangalore. | Member |
| 8. | Shri M.K. Ranjitsinh,
Director General,
Council for Advancement of People's
Action and Rural Technology,
Ministry of Rural Areas & Employment,
India Habitat Centre,
Lodi Road, New Delhi. | Member | 18. | Shri M.K. Khanna,
Secretary (Planning)
Government of Rajasthan,
Jaipur. | Member |
| 9. | Prof. C.H. Hanumantha Rao,
Centre for Economic and Social Studies,
240-B Road 18 Jubilee Hills,
Hyderabad-500 033. | Member | 19. | Shri Ashok Basak,
Secretary (Power),
Government of Maharashtra,
Bombay. | Member |
| 10. | Prof. S.R. Hashim,
Director,
Institute of Economic Growth,
University of Delhi,
Delhi. | Member | 20. | Shri Alok Sinha,
Commissioner, Rural Development,
Government of Uttar Pradesh,
Lucknow. | Member |
| 11. | Prof. Indira Hirway,
Gandhi Labour Institute,
Manav Mandir,
Apang School, Satelite Road,
Ahmedabad-52, | Member | 21. | Shri P. Kotiah,
Chairman, NABARD,
Sterling Centre, Worli,
Dr. A.B. Road,
Bombay-400 018. | Member |
| | | | 22. | Shri Pronab Sen,
Consultant,
Perspective Planning Division,
Planning Commission,
New Delhi. | Member |

23. Joint Adviser,
LEM Division,
Planning Commission,
New Delhi. Member
24. Dr. (Smt.) Rohini Nayyar,
Adviser (RD),
Planning Commission,
New Delhi. Member-
Secretary

III. TERMS OF REFERENCE OF THE STEERING GROUP ON POVERTY ALLEVIATION AND AREA DEVELOPMENT IN RURAL INDIA WILL BE AS UNDER:

1. To analyse the trends in rural poverty and unemployment/underemployment both at the All India level and Statewise.
2. To estimate the impact of both the growth process and the poverty alleviation programmes on poverty wages and unemployment in rural areas.
3. To examine the on-going poverty alleviation and area development programmes and to identify the gaps/shortcomings of each programme. To suggest ways of improving the infrastructural support system and forward and backward linkages which are critical for the success of these programmes.
4. To define the scope and content of self-employment and wage employment programmes and to consider the feasibility of a 'Food for Work' programme.
5. To examine the issue of 'Right to Work'.
6. To consider the possibility of a greater integration between the poverty alleviation area, development and sectoral programmes within the framework of a district/sub-district Plan.
7. To examine whether the Panchayati Raj Institutions are in a position to perform the role envisaged by the 73rd Constitutional Amendment Act in an effort at genuine decentralization of powers and functions.
8. To review the existing administrative arrangements for planning, implementation of the anti-poverty programmes at different levels and suggest improvements.
9. Land reforms are an integral part of a strategy for alleviation of rural poverty; the scope of land reforms in the present socio-economic milieu will need to be redefined.
10. To review the existing policy on rural housing and to suggest an appropriate strategy for the Ninth Plan.
11. To suggest a strategy for rural poverty alleviation in the Ninth Plan in the context of structural adjustment and economic reforms and to recommend a package of programmes targetted to the rural poor which would effectively tackle the poverty problem.

12. To review the existing monitoring and evaluation procedures of various programme and suggest improvements therein.
13. To review the significance of the Minimum Needs Programme as part of the strategy of poverty alleviation and to assess its impact on the quality of life of the rural poor. Further to suggest ways of strengthening the delivery system.
14. To assess the contribution of NGOs towards the implementation of poverty alleviation and rural development programmes and to define the role of NGOs in the Ninth Plan.

IV. Chairman may co-opt experts and constitute sub-groups for specific tasks. The Steering Group would be serviced by the Planning Commission.

V. T.A/D.A for the non-official members would be met as per Government Rules from the budget of the Planning Commission at par with the Group-A Officials of the Government of India.

VI. The Steering Group will submit its report to the Planning Commission by 31st May, 1996.

Sd/-
(Gurjet Kaur)
Director Administration

Copy forwarded to:-

Chairman and all Members of the Steering Group.

Copy also to :-

OSD to Deputy Chairman, Planning Commission.

PPS to MOS (P&PI)

PS to Members (JP).

PPS to Member-Secretary.

PS to Special Secretary.

Heads of All Divisions.

All Officers of the Rural Development Division.

PA to Director (Administration)/SO (Admn.I).

(Sd/-)
(Gurjet Kaur)
Director Administration

Announcement by J and K Chief Minister

638. SHRI CHHITUBHAI GAMIT: Will the PRIME MINISTER be pleased to state:

(a) whether the Chief Minister of Jammu and Kashmir made an announcement that his prime task will be to ask the Kashmiri migrants to go back to their homes;

(b) if so, the details thereof and the response of the migrants thereto; and